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REFERENCE: SCA/2/11 (10)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **10 May 2011**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

# A. Individuals associated with the Taliban

TI.H.151.11. Name: 1: BADRUDDIN 2: HAQQANI 3: na 4: na

بدر الدين حقاني :(Name (original script

Title: na Designation: na DOB: Approximately 1975-1979 POB: na Good quality a.k.a.: na Low quality a.k.a.: Atiqullah Nationality: na Passport no.: na National identification no.: na Address: Miram Shah, Pakistan Listed on: 11 May 2011 Other information: Operational commander of the Haqqani Network and member of the Taliban shura in Miram Shah. Has helped lead attacks against targets in southeastern Afghanistan. Son of Jalaluddin Haqqani (TI.H.40.01.). Brother of Sirajuddin Jallaloudine Haqqani (TI.H.144.07.) and Nasiruddin Haqqani (TI.H.146.10.). Nephew of Khalil Ahmed Haqqani (TI.H.150.11.).

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <a href="http://www.un.org/sc/committees/1267/narrative.shtml">http://www.un.org/sc/committees/1267/narrative.shtml</a>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <a href="http://www.un.org/sc/committees/1267/consolist.shtml">http://www.un.org/sc/committees/1267/consolist.shtml</a>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and subregional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighth update of the List in 2011.

11 May 2011



# Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

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### NARRATIVE SUMMARIES OF REASONS FOR LISTING

# TI.H.151.11. BADRUDDIN HAQQANI

Date on which the narrative summary became available on the Committee's website: 11 May 2011

Badruddin Haqqani was listed on **11 May 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", and "other acts and activity indicating association with" the Taliban.

## Additional information:

Badruddin Haqqani is the operational commander for the Haqqani Network, a Taliban-affiliated group of militants that operates from North Waziristan Agency in the Federally Administered Tribal Areas of Pakistan. The Haqqani Network has been at the forefront of insurgent activity in Afghanistan, responsible for many high-profile attacks. The Haqqani Network's leadership consists of the three eldest sons of its founder Jalaluddin Haqqani (TI.H.40.01), who joined Mullah Mohammed Omar's (TI.O.4.01) Taliban regime in the mid-1990s. Badruddin is the son of Jalaluddin and brother to Nasiruddin Haqqani (TI.H.146.10) and Sirajuddin Haqqani (TI.H.144.07), as well as nephew of Khalil Ahmed Haqqani (TI.H.150.11).

Badruddin helps lead Taliban associated insurgents and foreign fighters in attacks against targets in southeastern Afghanistan. Badruddin sits on the Miram Shah shura of the Taliban, which has authority over Haqqani Network activities.

Badruddin is also believed to be in charge of kidnappings for the Haqqani Network. He has been responsible for the kidnapping of numerous Afghans and foreign nationals in the Afghanistan-Pakistan border region.

Related listed individuals and entities:

Jalaluddin Haqqani (TI.H.40.01), listed on 31 January 2001 Sirajuddin Jallaloudine Haqqani (TI.H.144.07), listed on 13 September 2007 Nasiruddin Haqqani (TI.H.146.10), listed on 20 July 2010 Khalil Ahmed Haqqani (TI.H.150.11), listed on 9 February 2011